415 Cease Fire Violation by Pakistan in J. & K. (C.A.)

MAY 9, 1972

[श्री जगजीवन राम]

नहीं है। मैंने किसी बात को खिपाने की कोशिश नहीं की। मैंने सभी बातें भापके सामने रख दी हैं उसके बाद भी यही प्रश्न करते हैं तो उसका उत्तर नहीं किलेगा । मेंने बता दिया कि इससे प्रधिक कहने की गुंजायश नहीं है। मैंने काफी बता दिया है, कोई बात छिपाने की मैंने कोशिश नहीं की है। लेकिन यह भी सत्य है कि भापको प्रश्न करना ही बाहिए। (व्यवधान)में यही कहरहा था कि जो कुछ वे कर रहे हैं उसको दृष्टि में रखकर हम भी अपनी तैयारी कर रहे हैं। यह बात सही है, यह सम्भव हो सकता है भौर इस तरह का निष्कर्म निकाल सकते हैं जैसा कि प्रेसीडेन्ट भुट्टो ने कहा कि जब दोनों तरफ की फौजें झामने सामवे खड़ी हों भीर एक दूसरे से झांखें झिड़ा रही हों तो इस तरह की घटनाम्रों का हो जाना सम्भावित है। यह हो सकता है जिस तरह से वे बार-बार मांग करते रहे हैं कि सेनाओं का सरहद से डिस-ए'गेबमेन्ट हो जाना चाहिए, वे बाहते होंगे कि इस चीज़ का कतरा दिसाकर जल्दी होनों सेनायें हटा ली जायें लेकिन में बताना बाहता हूं कि अब तक इस उपमहाद्वीप में स्थायी शांति के लिए कोई रास्ता नहीं निकसता तब तक सेनाघों का हटाना सम्भव नहीं है। (ब्यवधान) .. आपको बोसने में नहीं सगता है सेकिन हमको बोलने में मगता है क्योंकि हमने करके विसाया है। बहां पर सब तरह के लोगों का जवाब नहीं दियां जा सकता । मुक्ते इस पर विश्वास है कि सरहद पर जो हमारे जवान हैं उन्होंने कुछ करके दिखाया है""

भी घटल विहारी बालयेयी : भवानों को धाद बीच में क्यों जाते हैं ? भवानों की बीरता के बारे में किलका नतमेद है ?

Second Second

भी भगवीवन राम : उन्हीं को साता हैं क्योंकि उन्हीं की करना है, स तो झाप करने जा रहे हैं झौर न हम करने जा रहे हैं।

भी घटल विहारी वाजपेवी: घाध्यस महोदय, घव मुक्ते बीच में बोलना पड़ेगा। सीघा सा सवाल है। बाबूची स्वीकार करेंसे कि अवानों की वीरता पर कोई मलमेव नहीं है मगर यहां पर हमारी तैयारी पर्याप्त नहीं थी, यह बात साफ हो गई। तैयारी पर्याप्त क्यों नहीं थी इसका जवाब नहीं मिला।

भी जगजीवन राम : प्रध्यक्ष महोदय, में यह नहीं समऋता कि वाजपेयी जी को इसमें गरम होने की क्या बात है ? सवाल यह है कि जब सरहद पर बचाने की बात भायेगी तो मैं नहीं कहता कि मैं बचाऊंगा, अवान ही उस काम को करेंगे भौर जवानों को ही वह काम करना है भौर मुझ को इस बात का पूरा भरोसा है कि हमारे जवान जो सरहद पर है वह सही जवाब देने के लिए काफी है। मैं यही कह सकता है कि इस तरह की एक घटना हई, इसके बाद हमारी ऐसी तैयारी होगी कि पाकिस्तान झगर व्य-वहार करना नहीं सीखेगा तो उसको जबाब मिल जायेगा। में इस बात को दोहराना चाहुँगा कि इस तरह की घटना को हम शिखर बाती के साथ जोडना नहीं चाहते ।

12.37 hrs.

RE: DEVELOPMENTS IN VIETNAM

MR. SPEAKER : Now, papers to be laid on the Table.

SHRI JYOTIRMOY BOSU (Diamond Harbour) I least your permission to faise this. This is about the alraming news that has come in the morning. President Nixon has ordered the entrances to North Vietnamese-ports to be mined to keep weapons and suppliers from what he called, 'international outlaws'. Mr. Nixon has said that the U. S. forces have been directed to take appropriate measures to interdict delivery of supplies by sea He vaid that rail and other lines of supply would be cut off while air and naval strikes continued. This is a very sensus matter, Sir. I want to draw the attention of the House that unless we exert, unless the Government of India exerts, it might lead to a third world war

SHRI 8. M. BANERIEF (Kanpur): I only request that the Prime Minister may make a statement tomorrow President Nixon, I am sure, is the greatest criminal of the world He is doing whatever he likes How can that be tolerated?

MR. SPEAKER : He is Head of a State. You must avoid saying this. You can criticise his policies, but must avoid this. (Interruption)

SHRI INDRAJIT GUPTA (Alipore): It has been accepted by everybody that anything which escalates, anything which tends to aggravate, is a matter of concern for us. (*Interruption*).

SHRI JYOTIRMOY BOSU: It is also said that entrances to the ports of North Vietnam are being mined commencing 0900 hrs. Saigon time on May 9, and the mines are said to activate automatically beginning 1800 hrs. Saigon time on May 11. You will feel the alarm soon.

SHRI S. M. BANERJEE Kindly direct them to make a statement tomorrow The Minister of Parliamentary Affairs is here. Let him speak. (*interruption*)

MR. SPEAKER ; I will be sonding your views to her. THE MINISTER OF PARLIAMENT-ARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): Is Government called upon to comment on everything that is happening in the world? (Intertuption) We are concerned about it.

12 40 hrs.

PAPERS LAID ON THE TABLE

MUDICAL TERMINATION OF PREGNANCY RULES, 1972

IHE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K. KISKU): On behalf of Shri Uma Shankar Dikshit I beg to lay on the Table a copy of the Medical Termination of Pregnancy Rules, 1972 (Hindi and English versions) published in Notification No G. S. R. 286 in Gazette of India dated the 11th March, 1972, under sub-section (3) of section 6 of the Medical Termination of Pregnancy Act, 1972. [Placed in Library See No LT-1958/72]

STATEMENT RE DERAILMENT OF A RAILWAY TRAIN BEIWEEN CHARRIAPPALLI AND PENUKUNDA STATIONS, RAILWAY

PROTECTION FORCE (AMENDMENT) RULES BTC.

THE MINISTER OF RAILWAYS (SHRI K HANUMANTHAIYA). I beg to lay on the lable —

- (1) A statement regarding derailment of train No. 223 UP Mysore-Hubli Passenger between Chakriappalli and Penukonda stations of the Southern Railway on the 26th April, 1972. [Placed in Library See No LT 1959/72]
- (2) (1) A copy of the Railway Protection Force (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 1813 in Gazette of India dated the 27th October, 1971, under sub-

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